## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 56/17 in CP 02/17	·	For hearing	241/242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Others

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. R.U. Berli Fw. Halla & Halla 9448844554

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## ORDER

Counsel for Petitioner is present. Matter is listed today for filing objections if any in I.A 180/17. Counsel for Respondent requested time for filing objection. Time extended as a last chance and no adjournment will be given. List it on 08/02/2018. Counsel for Respondent is further directed to serve a copy of their objections on the Counsel for Petitioner atleast one week before the date of hearing.

Member (T)

Member (J)